

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
27-06-2024 AT 10:30 AM**

CP No.131/130/HDB/2019
u/s. 130 of Companies Act, 2013

IN THE MATTER OF:

Dr. BVS Lakshmi

...Petitioner

AND

Geometrix Laser Solutions Pvt Ltd & another

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Senior Counsel Mr Avinash Desai along with Ms Kopal Sharraf, for petitioner present physically.

Learned Counsel Mr Amir Bavani, for Respondent Nos 1,2,4,5,6 and 7 present physically.

Heard learned counsel for the respondent in part.

For continuation, matter adjourned to 15.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)